

④ 321611/05

REGISTRAR

25-2-08

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On
17-3-08.

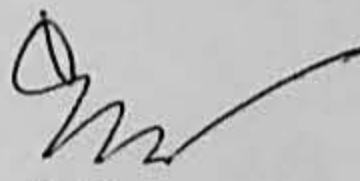
full
per Registrar.

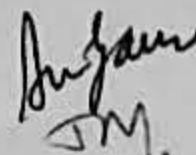
17/03/2008

Hon. Mr. A.K. Gaur, J.M.
Hon. Mr. K.S. Menon, A.M.

Not served, none appears for the applicant. Defects not removed in spite of there being clear and specific order of this Court. It appears that applicant has lost interest in prosecuting the matter. O.A. is dismissed for want of prosecution.

Sr. A. Kumar brief holder to Sr. S. Singh counsel for the respondents is present.


A.M.


J.M.

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